

Account (CPRA) Bharat Coal Ltd. (BCCL) showed a loss of Rs. 282.53 crores. After adjustment of CPRA and prior period adjustment BCCL showed a profit of Rs. 51.33 crores. The accounts for 1990-91 are yet to be finalised. The main reasons for losses in BCCL are predominance of high cost underground mines, difficult mining conditions, exhaustion of reserves and large work-force. In addition, frequent interruptions in power supply disrupt production.

Following steps are being taken for improving performance and reducing the losses of Bharat Coking Coal Ltd.

1. Rationalisation of manpower.
2. Redeployment of manpower.
3. Training for skill up liftmen.
4. Voluntary retirement scheme.
5. Improving productivity.
6. Increasing production of superior grades of coal, wherever available.
7. Intensive monitoring of identified mines.
8. Segregation of feeder lines and uninterrupted power supply.

An enquiry in these issues is not considered necessary.

#### **Petroleum and Natural Gas Products in UP**

2318. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the petroleum and natural gas related projects and schemes for

Uttar Pradesh pending with the Union Government for approval;

(b) the action taken so far in each case; and

(c) the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE. (SHRI S. KRISHAN KUMAR): (a) to (c). There are three project proposals as under:-

- (i) Setting up of Auraiya Gas Cracker,
- (ii) Installation of a new Catalytic reformer unit of 500 TMTPA capacity at Mathura refinery; and
- (iii) N-Paraffin project with a capacity of 1,40,000 MTPA in Mathura refinery.

All these proposals are at different stages of processing.

[Translation]

#### **Contract Labourers of BSP**

2319. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of STEEL be pleased to state:

(a) the quantum of regular works in the Bokaro Steel Plant which are being got done on contract basis;

(b) whether the contract labourers are being provided the wages and facilities earmarked under the Factory Act;

(c) if not, the reasons therefor;

(d) whether the Government propose to

absorb these labourers as regular employees; and

(e) if so, the time by which they are likely to be absorbed and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Only the jobs of temporary of intermittent and non-perennial nature are done by the contract labour employed by the contractors.

(b) Yes, Sir.

(c) Does not arise.

(d) No, Sir. Taking into account the nature of jobs done by the contract labours, the Contract Labour (Regulation and Abolition) Act, 1970 does not provide for their absorption.

(e) Does not arise.

[Translation]

#### Distribution of Fertilisers in Uttar Pradesh

2320. SHRI HARIKEWAL PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of Urea and Phosphatic fertilizers distributed to small and marginal farmers in Uttar Pradesh during last four months;

(b) the number of farmers benefited in U.P. ;

(c) whether the Government have received complaints regarding irregularities in the distribution of fertilizer in U.P. ; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d). The information is awaited from the State Government.

[English]

#### Scientific Techniques for Cultivation and Transportation of Agricultural Produce

2321. SHRI RAMA KRISHNA KONATHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether scientists have developed scientific techniques for adoption by the small and marginal farmers for the cultivation and transportation of their agricultural produce; and

(b) if so, the details thereof alongwith their costs?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes Sir.

(b) Details are given in the attached statement.